

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)

CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/202/2022
NAME OF THE COMPANY	Gold Chick Hatcheries and foods Ltd
NAME OF THE PETITIONER(S)	Noveltech Feeds Pvt Ltd
NAME OF THE RESPONDENT(S)	Gold Chick Hatcheries and foods Ltd
UNDER SECTION	9 of IBC

ORDER

Counsel for the CD reports ready. Proxy Counsel for the Petitioner seeks time on the ground that Senior Counsel is not available today. Post on 24.04.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)